

BEFORE THE NATIONAL GREEN TRIBUNAL (SZ) AT CHENNAI

APPLICATION No. 262 OF 2025

In the matter of

1. Kondlapudi Srikanth Reddy,
S/o. Venugopal Reddy,
Gunupadu, Gunupadu Post,
Tirupati District – 524402.
Andhra Pradesh.

Email : rsrikanth373@gmail.com

Ph# : 7702226747 and others. ---

Applicants

-Vs-

1. The Collector & District Magistrate,
Office of the Collector & District Magistrate,
New Collector Office, Padmavathi Nilayam,
B-Block, 611, Tiruchanoor By Pass Road,
Tirupati – 5175503.

Andhra Pradesh.

Email : tirupati@ap.gov.in

Ph#: 08772261001 and others. ---

Respondents

4TH ADDITIONAL TYPESET OF PAPERS FILED BY THE APPLICANT

SI	DATE	DESCRIPTION	PAGE No.
1.	02.04.2026	Daily order	1-2
2.	06.04.2026	Proceedings of 7 th respondent	3
2.	03.04.2026 TO 14.04.2026	Photos	4-14

//I certify that the aforesaid copies are true copies of original//

Dated at Chennai on this 15th day of April 2026.


COUNSEL FOR PETITIONER.

Item No.05:-

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

[Through Physical Hearing (Hybrid Option)]

Original Application No. 262 of 2025 (SZ)

IN THE MATTER OF:

Kondlapudi Srikanth Reddy.

...Applicant(s)

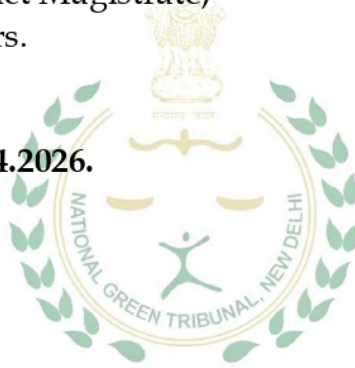
Versus

The Collector & District Magistrate,
Andhra Pradesh & Ors.

...Respondent(s)

Date of hearing: 02.04.2026.

CORAM:



HON'BLE Smt. JUSTICE PUSHPA SATHYANARAYANA, JUDICIAL MEMBER

HON'BLE Dr. PRASHANT GARGAVA, EXPERT MEMBER

For Applicant(s): M/s. R. Rajarajan, K. Prabhakaran,
P. Viswa Theja Reddy, K. Manikandan.

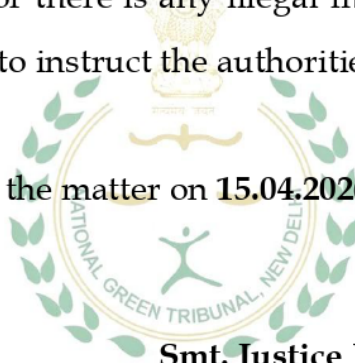
For Respondent(s): Mr. K. Ravindranath for R1 to R12.

ORDER

1. The learned counsel appearing for the applicant is alleging that the mining period granted already is over. Despite the same, mining activities happening and to evidence the same, he had produced the photographs.

2. The learned counsel appearing for the State of Andhra Pradesh would submit that though the report is ready and is yet to be signed and seeks a short accommodation. However, he is instructed that in the event there is no license or the mining period is over or there is any illegal mining happening, it would be appropriate to instruct the authorities not to proceed further.

3. Post the matter on 15.04.2026.



Sd/-

Smt. Justice Pushpa Sathyanarayana, JM

Sd/-

Dr. Prashant Gargava, EM

O.A. No. 262/2025 (SZ)
2nd April, 2026. AD.

(By RPAD/Mail)

**GOVERNMENT OF ANDHRA PRADESH
DEPARTMENT OF MINES AND GEOLOGY**

From Sri K. Srinivasa Rao, M.Sc., M.Phil.,
Divisional Mines & Geology Officer,
Gudur, Tirupati District.

To
The Assistant Engineer,
Irrigation Section No.2, Chillakur.

Lr. No.2529/Sand/2019-(2), Dated:06-04-2026.

Sir/Madam,

Sub:- Mines and Quarries – Sand - O/o The Divisional Mines and Geology, Gudur - De-siltation of silted up material in the Swarnamukhi River in Gudali village of Kota Mandal - Request of M/S Aadi Parashakti Mines and Minerals (OPC) Pvt Ltd., for extension of time upto 01.04.2027 - Request for confirmation of Dispatched sand quantities and Stockyard sand quantities as furnished by the M/S Aadi Parashakthi Mines & Minerals (OPC) Pvt Ltd., - Requested – Information furnished -Regarding.

Ref:- Letter. No. Camp 15 S-2, Dated:31.03.2026 from the Assistant Executive Engineer, Irrigation Section No.2, Chillakur.

I invite your kind attention to the subject and reference cited above. In pursuance of your request regarding the quantities furnished by M/s Adi Parashakthi Mines and Minerals (OPC) Pvt. Ltd., the details of quantities extracted have been verified with the records available on the online Sand Portal. Upon such verification and confirmation, it is to submit that the particulars relating to the extraction of sand from the commencement of execution of work till date are as follows.

Sl.no.	De-siltation point	Extent in Hect.,	Permitted quantity CBM/MT	Dispatched quantity in MT	Balance quantity to be extracted In MT
1	Swarnamukhi Barrage near Gudali (v), Kota (M)	2.300	35700/53550	22634	30916

This is for information and necessary action in the matter.

Yours faithfully,



Divisional Mines & Geology Officer,
Gudur.

Copy submitted to the Director of Mines and Geology, Ibrahimpatnam for favour of kind information.

Copy submitted to the Superintendent Engineer, Irrigation Department, Tirupati for information.




GPS Map Camera



Tirupati, Andhra Pradesh, India 🇮🇳
Sh 395, Andhra Pradesh 524413, India, Tirupati, Andhra Pradesh 524413, India
Lat 13.998086° Long 79.992328°
Friday, 03/04/2026 05:37 PM GMT +05:30



 GPS Map
Camera Lite

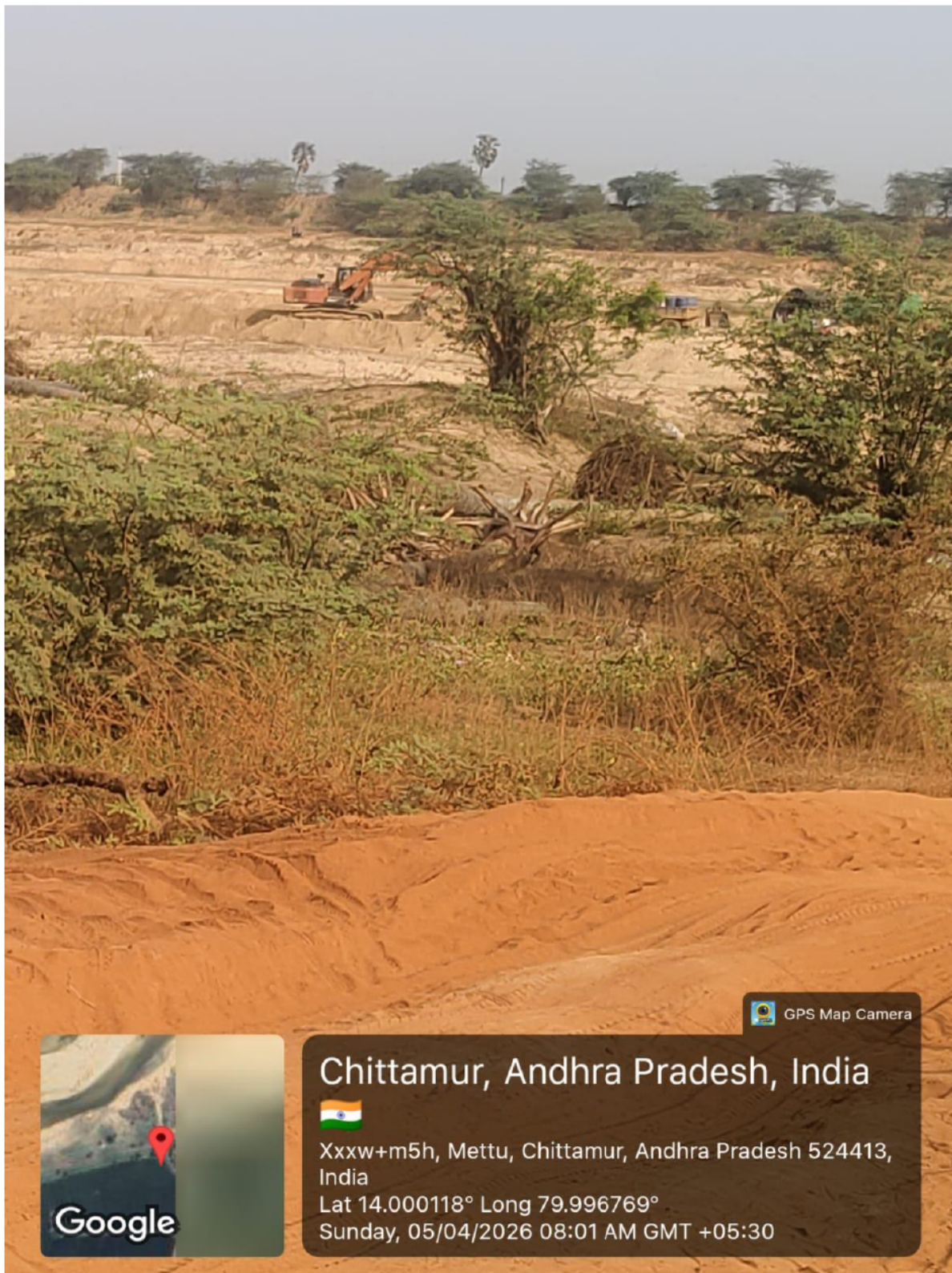
SH 395, Andhra Pradesh 524413, India 

Latitude
13.9978836°

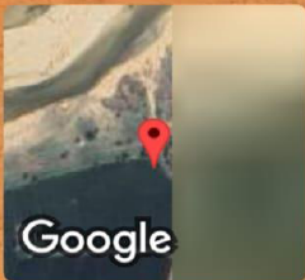
Local 10:52:03 AM
GMT 05:22:03 AM

Longitude
79.99214793°

Altitude 12 meters
Saturday, 04.04.2026



GPS Map Camera



Chittamur, Andhra Pradesh, India



Xxxw+m5h, Mettu, Chittamur, Andhra Pradesh 524413, India

Lat 14.000118° Long 79.996769°

Sunday, 05/04/2026 08:01 AM GMT +05:30



GPS Map Camera



Tirupati, Andhra Pradesh, India 🇮🇳
Sh 395, Andhra Pradesh 524413, India, Tirupati, Andhra Pradesh 524413, India
Lat 13.998212° Long 79.992547°
Monday, 06/04/2026 05:51 PM GMT +05:30

















 GPS Map
Camera Lite

XXXW+M5H, Mettu, Chittamur, Andhra Pradesh 524413, India 

Latitude
13.99866191°

Local 07:48:49 AM
GMT 02:18:49 AM

Longitude
79.99280713°

Altitude 12 meters
Tuesday, 14.04.2026

**BEFORE THE NATIONAL GREEN
TRIBUNAL (SZ) AT CHENNAI**

APPLICATION No. 262 OF 2026

**4TH ADDITIONAL TYPESET OF
PAPERS FILED BY THE APPLICANT**

M/s.R.RAJARAJAN (1704/2003)

K.PRABHAKARAN (891/2017)

P.VISWA THEJA REDDY (326/23)

K.MANIKANDAN (1139/2020)

COUNSEL FOR PETITIONER

PH : 94433 32103